

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 4856
TO BE ANSWERED ON 23.03.2026

Under Utilization of CAMPA Fund

4856. ADV. CHANDRA SHEKHAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total Compensatory Afforestation Fund Management and Planning Authority (CAMPA) funds transferred to the various States during the last five years and the current year, State/UT-wise;
- (b) the amount lying unutilised as on 31 March 2025 and reasons for the national utilisation rate remaining around 67.5 per cent of Rs. 38,516 crore sanctioned as per Central Empowered Committee (CEC) Report, August 2025;
- (c) the reasons of several States including Uttarakhand utilised only 36.8 per cent of allocated CAMPA funds in the first nine months of Financial Year 2025-26 as per CAG observations January 2026, Himachal Pradesh left Rs. 169.73 crore unspent for six years and Haryana utilised only 55 per cent of Rs. 1,000 crore sanctioned during 2019-24; and
- (d) the penal or corrective action taken or proposed against State CAMPAs and user agencies for persistent under-utilisation of funds despite annual approval of plans worth thousands of crores?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) The details of total Compensatory Afforestation Fund Management and Planning Authority (CAMPA) funds transferred to the various States during the last five years and the current year, State/UT wise is attached at **Annexure-I**.
- (b) and (c) As per the information received from the States and UTs, an amount of Rs. 12,515.30 crore is unutilised as on 31.03.2025. One of the reasons for underutilization of funds relates to delay in release of funds to the State Forest Departments by the concerned State Governments for undertaking various activities approved in the Annual Plan of Operations.
- (d) The Governing Body and Steering Committee, constituted by the States under the provisions of the Compensatory Afforestation Fund Act, 2016 are entrusted with the task of monitoring the progress of the utilisation of funds released from the State CAMPA Fund and to take corrective actions, including review of implementation, re-prioritisation of activities, and issuance of directions to user agencies to ensure proper utilisation of funds.

Annexure-I

Annexure referred to reply of part (a) of the Lok Sabha Unstarred Question No. 4856 asked by Adv. Chandra Shekhar regarding 'Under Utilization of CAMPA Fund' due for reply on 23.03.2026.

S. No.	States/UTs	Transfer during 2020-21	Transfer during 2021-22	Transfer during 2022-23	Transfer during 2023-24	Transfer during 2024-25	Transfer during 2025-26 (till May 25)
1	Andaman & Nicobar (UT)	16.41	-	-	15.21	-	22.74
2	Andhra Pradesh	-	114.05	-	88.16	260.32	83.41
3	Arunachal Pradesh	-	612.95	-	509.97	647.81	1,029.01
4	Assam	-	-	148.34	43.63	191.22	51.83
5	Bihar	-	43.64	-	86.85	252.11	40.24
6	Chandigarh (UT)	-	-	-	0.29	-	0.42
7	Chhattisgarh	-	207.50	-	388.72	909.62	293.49
8	Dadra & Nagar and Daman & Diu (UT)	-	22.87	-	15.99	8.12	14.90
9	Delhi (UT)	-	138.17	-	143.99	32.07	19.72
10	Goa	-	-	-	174.33	82.06	24.30
11	Gujarat	-	-	-	387.04	477.48	361.69
12	Haryana	-	-	-	615.38	157.50	108.64
13	Himachal Pradesh	-	-	-	308.30	784.65	142.81
14	Jammu & Kashmir (UT)	356.20	-	-	39.99	150.99	61.47
15	Jharkhand	-	-	-	1,262.55	1,317.47	730.42
16	Karnataka	-	-	-	363.44	642.62	136.25
17	Kerala	-	-	-	14.47	8.75	9.87
18	Ladakh	249.27	-	-	25.78	1,035.61	66.18
19	Madhya Pradesh	-	990.83	-	3,342.29	1,364.02	803.12
20	Maharashtra	-	285.22	-	211.02	692.89	398.09
21	Manipur	-	36.44	-	84.26	175.07	59.73
22	Meghalaya	-	-	-	31.34	26.67	12.47
23	Mizoram	-	-	-	17.81	25.98	7.55
24	Nagaland	-	-	-	-	-	0.00
25	Odisha	-	347.27	-	1,258.49	1,539.79	498.40
26	Pondicherry	-	-	-	-	-	0.01
27	Punjab	-	-	29.49	236.98	178.03	70.84
28	Rajasthan	-	-	-	222.07	167.12	200.52
29	Sikkim	-	-	10.20	88.82	181.90	30.02
30	Tamil Nadu	-	-	-	20.81	41.46	10.31
31	Telangana	-	-	67.76	190.95	118.41	127.73
32	Tripura	-	48.00	-	84.59	92.34	20.28
33	Uttar Pradesh	-	-	-	467.35	388.95	119.65
34	Uttarakhand	-	-	119.00	312.13	191.26	156.52
35	West Bengal	-	-	69.28	183.25	141.00	31.88
	Total	621.88	2,846.95	444.08	11,236.22	12,283.28	5,744.53
